

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

28/01/17

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of कोर्ट नं-2, गाजियाबाद

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	नियत वाद	NIL				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	नियत वाद	NIL				
	नियत वाद	NIL				

28/01/17

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद

पुणे न्यायालय
जिल्हा न्यायालय

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... A.C.S.M-7.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
<u>NIL</u>						
Prepared by <u>[Signature]</u>						
<u>[Signature]</u> 28/11/17						

